

**CC NO. 269/2019  
CBI VS. RAJENDER KUMAR ETC.**

**10.07.2020**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma**, Id. PP for CBI.

Accused Rajender Kumar, G. K. Nanda, R. S. Kaushik, Sandeep Kumar, Dinesh Kumar Gupta, Tarun Sharma, Ashok Kumar, Jaydev Rath and Mukesh Mehta are present on bail.

Accused Sandeep Kumar for accused company M/s Endeavour Systems also.

**Sh. Rahul Tyagi**, Adv. for accused Rajender Kumar.

**Sh. H. K. Sharma and Sh. Lakshya Parashar**, Adv. for accused G. K. Nanda.

**Sh. Rajeev Yadav**, Adv. for accused R. S. Kaushik.

**Sh. Atul Guleria**, Adv. for accused Sandeep Kumar and M/s Endeavour Systems.

**Sh. Sumit Batra**, Adv. for accused Tarun Sharma.

**Sh. Ajit Singh**, Adv. for accused Jaydev Rath and Mukesh Mehta.

*RK Sharma*

It is submitted by Sh. Rajeev Yadav, Adv. that he withdraws the application filed by him on 02.07.2020, which was taken up by the Court on 03.07.2020 as the party has found his original LIC policy at his home. **Therefore, the application is**

**dismissed as withdrawn.**

An application under Section 207 r/w Section 91 CrPC was filed on behalf of accused Rajender Kumar yesterday. Issue notice of the application to CBI through Id. PP. A copy of the application be sent to Id. PP on his email by the Reader.


*RK Sharma*  
It is submitted by Asst. Ahlmad that Computer Branch has submitted that there is no scanning machine to scan the files. Ahlmad is directed to send a written request to the Computer Branch for scanning the files.

It is submitted by Sh. Ajit Singh, Adv. that reply to his application is yet to be filed. It is submitted by Id. PP that IO DSP Atul Kumar Hazela was quarantined earlier and now he is on leave till 30.07.2020.

It is submitted by Sh. Rahul Tyagi, Adv. that earlier order dated 14.08.2018 passed by this Court has not been complied with. CBI is directed to comply with the said order.

It is submitted by accused Ashok Kumar that he has no objection to conduct the proceedings through video conferencing.

Put up for scanning of files and reply and arguments  
on the applications and for further proceedings on 04.08.2020.

At this stage, date is changed to **10.08.2020**, on the  
request of Sh. Harsh Sharma, Adv. 

**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**10.07.2020**